

रुक्मिणी

To,
The Speaker
Jharkhand Vidhan Sabha
Jharkhand

That I give herein below the details of the assets immovable, movable, bank balance etc of myself, my spouse and dependent.

A) Details of movable assets.

(Assets in join name indicating the extent of joint ownership will also have to be given)

Sl.No.	DESCRIPTION	SELF (Reghubar Das)	SPOUSE (s) NAME (s) Rukmani Devi	Depandent No. 1 (Son) Lalit Kumar	Dependent no.2	Dependent no 3 etc, Name
i)	Cash	Rs. 16,150/-	Rs. 10,250	X	X	X
ii)	Deposits in	i)State Bank of bank India. Vidhan Sabha branch Doranda, Ranchi A/c No- 10923726428 Amount: Rs.16,56,335.24, ii)Bank of India Sakchi Branch A/c No : 450410100005784 Amount Rs.1,87,130.94	X	X	X	X
iii)	iii) Bonds, debentures and shares	Reliance Polypropylene limited shares-100 ii)Reliance Industries Ltd shares :-60 iii)Tisco shares:-110 iv)Tata Timken limited share :-154 v)Sardar sarovar narmada Nigam limited Bond :-1	X	X	X	X
iv	Other financial institution NSS L.I.C. Postal	i)Kishan Bikash Patra Rs.2,00,000/-	X	X	X	X